

ORISSA HIGH COURT

FILING REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23017/2026	BIJAY BEHERA @ BIJU VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	ITAMATI /220 /2026 () //	AOR20220001266C202600026
2	D-BLAPL/23018/2026	SUKHVIR SINGH VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /105 /2026 () //	
3	D-BLAPL/23029/2026	MD. MENAN VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	JHUMPURA /101 /2025 () //	
4	D-BLAPL/23032/2026	SUKADEB @ SUKADEV MUDULI @ SUKDEV MUDULI VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 () //	
5	D-BLAPL/23034/2026	MADHAB GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /190 /2026 () //	
6	D-BLAPL/23035/2026	AJMER SINGH VS STATE OF ODISHA	MAHES DAS VS	PADMAPUR /141 /2024 () //	
7	D-BLAPL/23037/2026	SILU PRASAD DAS VS STATE OF ODISHA	MAHES DAS VS	BASUDEVPUR /273 /2026 () //	
8	D-BLAPL/23038/2026	RAKHI @ LITU @ NITU @ KARNEL NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /47 /2025 () //	
9	D-BLAPL/23042/2026	SUSANTA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /252 /2026 () //	
10	D-BLAPL/23045/2026	PUNIT KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /1 /2026 () //	
11	D-BLAPL/23049/2026	TICHA @ TICO @ KARAN PATIKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHATILI /333 /2024 () //	

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12	D-BLAPL/23050/2026	TAPAN KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	NALCO /422 /2025 () //	
13	D-BLAPL/23051/2026	KULAMANI BISWAL VS STATE OF ODISHA	SUSAMPAD HOTA VS	SONEPUR /126 /2026 () //	
14	D-BLAPL/23052/2026	BISWA RANJAN PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //	
15	D-BLAPL/23059/2026	SANTOSH SABAR VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	BANAPUR P.S. /269 /2026 () //	AOD20220001998C202600021
16	D-BLAPL/23061/2026	PANDAB BHUTIA VS STATE OF ODISHA	BIKASH KARNA VS	BANARAPAL /408 /2026 () //	
17	D-BLAPL/23065/2026	RAJESH BUDEK VS STATE OF ODISHA	JAGABANDHU SAHU VS	CYBER CRIME AND ECONOMIC OFFENCES, BANGALORE /648 /2023 () //	AOD20220001998C2026000109
18	D-BLAPL/23067/2026	SUSANTA JENA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	/ /0 () //	
19	D-BLAPL/23070/2026	PRASANNA DALEI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	DHENKANAL SADAR /81 /2026 () //	
20	D-BLAPL/23072/2026	BIGHNESH GOUDA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	/ / () //	AOD20250001291C202600001
21	D-BLAPL/23077/2026	KALU CHARAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /310 /2026 () //	
22	D-BLAPL/23082/2026	HRUSIKESH GUAL @ HRUSHIKESH GUAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /162 /2026 () //	
23	D-BLAPL/23084/2026	SUDAM BARIHA	SURYAKANTA DWIBEDI	LARAMBA /8 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23087/2026	ASHOK KUMAR MOHANTA	KULDEEP MOHANTY	RAIRANGPUR TOWN /62 /2026	AOD20240000012C202600243
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23089/2026	SIMANCHAL PRADHAN	SUNIL KUMAR PANDA	GURANDI /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23095/2026	TAPAN BHUE	AKSHAYA KUMAR SAHOO	ULLUNDA /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23096/2026	RANJAN KUMAR NAYAK @ RANJAN NAYAK	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /151 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23098/2026	RANJAN KUMAR NAYAK @ RANJAN NAYAK	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /150 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23102/2026	DEBENDRA MALIK @ PELU	ARUN KUMAR BEHERA	KHANTAPADA /246 /2025	AOR20220003422C202600099
		VS	VS	()	
		STATE OF ORISSA		//	
30	D-BLAPL/23103/2026	JYOTIRADITYA MODI	AJAYA KUMAR JENA	GHASIPURA /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23104/2026	BHANJA KISHORE PARIDA	SUMANTA MALIK	INFOVALLY UPD BHUBANESWAR /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23105/2026	MD. MUNNA @ KARO	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23106/2026	SHYAM MINIKA @ SHYAM MINYAKA	HIMANSU SEKHAR SATAPATHY	LAXMIPUR /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23107/2026	AITA BETI	AMIT SUJAT BISWAL	MATHILI /164 /2024	
		VS	VS	()	

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35	D-BLAPL/23108/2026	STATE OF ODISHA HIMANSU @ HIMANSHU MISHRA @ BAYA @ LULUA @ BIRAJ BEHURAY VS	ADARSH BEHURAY VS	// BHADRAK TOWN /174 /2026 ()	
36	D-BLAPL/23109/2026	STATE OF ODISHA BHAGABAN DAS VS	PRANAB RANJAN CHHATOI VS	// KAKATAPUR /84 /2025 ()	
37	D-BLAPL/23118/2026	STATE OF ODISHA KUMUDA PRADHAN @ KUNA VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /169 /2026 ()	
38	D-BLAPL/23120/2026	STATE OF ODISHA SANKAR TANDI VS	PRATYUSHA NAIDU VS	// / /0 ()	
39	D-BLAPL/23122/2026	STATE OF ODISHA SWARAJ BEHERA VS	AMITAV TRIPATHY VS	// FATEGARH /34 /2026 ()	
40	D-BLAPL/23124/2026	STATE OF ODISHA KARNEL LIMA VS	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /41 /2025 ()	
41	D-BLAPL/23125/2026	STATE OF ODISHA BASISTHA PRADHAN @ BASISTA VS	ANIRUDHA DAS VS	// BARGARH /170 /2025 ()	
42	D-BLAPL/23128/2026	STATE OF ODISHA BHUBEL DHARUA VS	TARA PRASAD MOHAPATRA VS	// BELPARA /82 /2012 ()	
43	D-BLAPL/23129/2026	STATE OF ODISHA ANIL NIAL VS	TARA PRASAD MOHAPATRA VS	// KHAPRAKHOL /144 /2026 ()	
44	D-BLAPL/23130/2026	STATE OF ODISHA BHODEBA DALA @ MAJHI @ BHUDEVA MAJHI VS	TARA PRASAD MOHAPATRA VS	// KHAPRAKHOL /63 /2012 ()	
45	D-BLAPL/23133/2026	STATE OF ODISHA SIDUNA @ SUDARSAN DASH VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /414 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/23134/2026	TOFAN NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MANCHESWAR P.S. /453 /2026 () //	
47	D-BLAPL/23135/2026	HARISH JAISWAL VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	JHARSUGUDA /348 /2017 () //	
48	D-BLAPL/23139/2026	RIJWAN ANSARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 () //	
49	D-BLAPL/23142/2026	AJIT MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /156 /2026 () //	
50	D-BLAPL/23143/2026	SAMIR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /23 /2026 () //	
51	D-BLAPL/23146/2026	LALU @ DIPTEE RANJAN JAYASINGH VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KHURDA MODEL /106 /2026 () //	
52	D-BLAPL/23154/2026	BISWAJIT DAS VS STATE OF ODISHA	DEBABRATA DAS VS	SECTOR-19 /65 /2026 () //	
53	D-BLAPL/23157/2026	MANOJ MAHAKUL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /174 /2026 () //	
54	D-BLAPL/23173/2026	ISMAIL KHAN ALIAS JULU VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202600028
55	D-BLAPL/23176/2026	MD RASHID VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600139
56	D-BLAPL/23181/2026	BIRBAL KEWAT ALIAS BIRBAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600137
57	D-CMP/35148/2026	BHIKARI DAS	SAMBEET PATTANAYAK	//	AOR20220001591C202600023

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		VS	VS	0	
		HRUSIKESH BEHERA		//	
58	D-CMP/35200/2026	MAHESWAR DAS	RAJA KUMAR PATI	//	
		VS	VS	0	
		MOHAN DAS		//	
59	D-CMP/35217/2026	RAMA KANTA DASH	PRASANNA KUMAR RATH	//	
		VS	VS	0	
		SRIBACHHA DASH		//	
60	D-CMP/35288/2026	SATYABHAMA JENA @ NAYAK	BISWAJIT MAHARANA	//	
		VS	VS	0	
		SIBA CHARAN NAYAK		//	
61	D-CMP/35318/2026	PRAKASH MANDAL	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		GAYATRI PAREEK @ GAYTRI DEVI PAREEK		//	
62	D-CMP/35388/2026	ARATI PATRA	JITENDRA SAMANTARAY	//	
		VS	VS	0	
		BIJAYA KUMAR PATRA		//	
63	D-CMP/35397/2026	RUKMANI MALIK	NITYANANDA BEHURIA	//	
		VS	VS	0	
		SULOCHANA DEI		//	
64	D-CMP/35403/2026	ABHEDANANDA PANIGRAHI	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		ABHISHEK PANDA		//	
65	D-CMP/35406/2026	RAMESH PRADHAN	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		TAME MALLICK		//	
66	D-CONTC/35142/2026	RAJESH TOPPO	ADV.	//	
		VS	VS	0	
		N.B.S.RAJPUT, I.A.S		//	
67	D-CONTC/35147/2026	BHABANI SANKAR DAS	ADV.	//	AOD20260000172C202600084
		VS	VS	0	
		DR. N. THIRUMALA NAIK, IASA SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT			
68	D-CONTC/35149/2026	SURENDRA SETHI	ADV.	//	
		VS	VS	0	

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69	D-CONTC/35152/2026	AMITAV THAKUR, I.P.S HARPRIYA MISHRA VS SUBHA SARMA, I.A.S	ADV. VS	// // 0 //	
70	D-CONTC/35166/2026	ABHIRAM BISWAL VS DR. ARABINDA KUMAR PADHEE, ADDITIONAL CHIEF SECRETARY, DEPTT. OF REVENUE AND DISASTER MANAGEMENT	DEEPAK KUMAR PANI VS	// 0 //	AOR20220001490C202600020
71	D-CONTC/35168/2026	PADMANAV MOHANTA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
72	D-CONTC/35170/2026	DEBAKI SAGADIA VS SUDHANSU SEKHAR MISHRA, DISTRICT EDUCATION OFFICER, BALANGIR	ADV. VS	// 0 //	
73	D-CONTC/35176/2026	PRANATI SAHU VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
74	D-CONTC/35181/2026	SORIAYAMA BADRAI VS VINODH PATIL H, (IPS) SUPERINTENDENT OF POLICE, MALKANGIRI,	ADV. VS	// 0 //	
75	D-CONTC/35218/2026	SATYABANTA PRADHAN VS DEBADATTA PRADHAN (OAS), TAHASILDAR,CUTTACK SADAR	ADV. VS	// 0 //	
76	D-CONTC/35231/2026	P.SUBBA RAO VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECRETARY TO GOVT., KHURDA	ADV. VS	// 0 //	
77	D-CONTC/35237/2026	ALOK RANJAN RATH VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
78	D-CONTC/35238/2026	SAINIKA MALLICK VS SANGRAM KESHARI MOHAPATRA, IAS	ADV. VS	// 0 //	
79	D-CONTC/35240/2026	DASARU KISAN VS DR.SUDHANSHU SARANGI, IPS	ADV. VS	// 0 //	

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80	D-CONTC/35257/2026	BISHNUPRIYA JENA VS DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUKANTA KUMAR MISHRA VS	// 0	
81	D-CONTC/35262/2026	ANIL KUMAR BURUDA VS HEMANT SHARMA, IAS	ADV. VS	// 0	
82	D-CONTC/35271/2026	BIGHNESWAR PRADHAN VS SHUBHA SARMA, IAS	ADV. VS	// 0	
83	D-CONTC/35275/2026	CHANCHAN BEHERA VS SHUBHA SARMA, IAS	ADV. VS	// 0	
84	D-CONTC/35279/2026	RABIN CHANDRA SAI VS SHUBHA SARMA, IAS	ADV. VS	// 0	
85	D-CONTC/35286/2026	NRUPARAJ DHURUA VS SHUBHA SARMA, IAS	ADV. VS	// 0	
86	D-CONTC/35297/2026	NALINI BEHERA VS SWATI MISHRA, IIC, KISHORENAGAR POLICE STATION, ANUGUL	ADV. VS	// 0	
87	D-CONTC/35300/2026	DHANANJAY MARNDI VS SHUBHA SARMA, IAS	ADV. VS	// 0	
88	D-CONTC/35306/2026	PARSURAM NAHAK VS SHUBHA SARMA, IAS	ADV. VS	// 0	
89	D-CONTC/35320/2026	SUDAM NAHAK VS KULAMANI SETHY, IIC, PURUSOTTAMPUR POLICE STATION	ADV. VS	// 0	
90	D-CONTC/35325/2026	TILOTTAMA BAHINIPATI VS SIDHARTH GOURAB, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0	
91	D-CONTC/35328/2026	RINKULATA SAHOO	ADV.	//	

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		VS	VS	0	
		PROF.DR.DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, KHORDHA			
92	D-CONTC/35334/2026	AVILASH MOHAPATRA	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	
93	D-CONTC/35343/2026	NAKHETRA MALINI PATTNAIK	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY TO GOVT., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR,			
94	D-CONTC/35346/2026	AJAYA KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		MANORANJAN SAHU, OAS		//	
95	D-CONTC/35356/2026	AKSHAY KUMAR PANDA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S		//	
96	D-CONTC/35367/2026	BHAGIRATHI CHHOTARAY	ADV.	//	
		VS	VS	0	
		ARJYA KUMAR SARBADAMAN, OAS, TAHASILDAR, RANPUR TAHASIL		//	
97	D-CONTC/35372/2026	USHARANI ROUT	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
98	D-CONTC/35376/2026	PUSPALATA PANDA	ADV.	//	
		VS	VS	0	
		KALUNGE GORAKH WAMAN, DIRECTOR OF HORTICULTURE, BHUBANESWAR		//	
99	D-CONTC/35381/2026	RAJ KISHOR SAHOO	ADV.	//	
		VS	VS	0	
		VIJAY AMRUTA KULANGE, I.A.S		//	
100	D-CONTC/35384/2026	KHIROD CHANDRA SAHOO	ADV.	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
101	D-CONTC/35390/2026	SASMITA DHAL	GOPAL PRASAD JENA	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
102	D-CONTC/35396/2026	YASOBANT DAS	ADV	//	AOR20220001462C202600087
		VS	VS	0	

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103	D-CRLA/23112/2026	DIBYA JYOTI PARIDA, COLLECTOR AND DISTRICT MAGISTRATE PURI JITU @ JITENDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHIRINGIA /136 /2026 ()	
104	D-CRLA/23121/2026	AMIYA KUMAR BEHERA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// CUTTACK VIGILANCE /1 /2015 ()	
105	D-CRLA/23174/2026	SAROJ DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	// // ()	AOR20220001247C202600057
106	D-CRLLP/23126/2026	CBI VS LINGARAJ NAYAK	SARTHAK NAYAK VS	// / /0 ()	
107	D-CRLMA/23138/2026	SANJIT KUMAR MAHATO VS MANJU DEVI	Soma Patnaik VS	// / /0 ()	
108	D-CRLMC/23007/2026	ANUP NAYAK VS HDFC BANK LTD	SAMBEET PATTANAYAK VS	// // ()	AOR20220001591C202600022
109	D-CRLMC/23015/2026	PRAKASH KUMAR SAHOO VS DAMAYANTI SAHOO	AMIYA KUMAR MOHANTY A VS	// / /0 ()	
110	D-CRLMC/23021/2026	ANWAR ALI KHAN VS STATE OF ODISHA	PRATIK NAYAK VS	// KENDRAPARA /208 /2024 ()	
111	D-CRLMC/23025/2026	ALOK PATTNAIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// / /0 ()	
112	D-CRLMC/23030/2026	RAMARJUN NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// KHARIAR /9 /2018 ()	
113	D-CRLMC/23062/2026	PRASANT SAHU @ PRASANT KUMAR SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// PHIRINGIA /237 /2025 ()	AOD20250000009C202600091

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114	D-CRLMC/23069/2026	PRITAM KUMAR BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	MAHILA P.S.(BBSR) /241 /2026 () //	
115	D-CRLMC/23079/2026	RABINDRA SWAIN @ PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /255 /2016 () //	
116	D-CRLMC/23083/2026	SANDIP KUMAR ROY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BADACHANA /92 /2025 () //	
117	D-CRLMC/23091/2026	TULU @ SOUBHAGYA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARANGA /109 /2015 () //	AOR20220001297C202600178
118	D-CRLMC/23092/2026	GAJI @ PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /801 /2024 () //	
119	D-CRLMC/23113/2026	SANTOH KUMAR NAIK VS STATE OF ODISHA	SUNANDA BISWAL VS	BHAWANIPATNA SADAR /466 /2024 () //	
120	D-CRLMC/23117/2026	BAPINA MALIK VS STATE OF ODISHA	BISWANATH BEHERA VS	RAJNAGAR /142 /2023 () //	AOR20220003680C202600009
121	D-CRLMC/23119/2026	SMRUTI RANJAN PRADHAN @ PUPUN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	/ /0 () //	
122	D-CRLMC/23123/2026	SUBRAT PRADHAN@BAPINA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARANGA /363 /2026 () //	
123	D-CRLMC/23127/2026	ACHYUTA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /26 /2025 () //	
124	D-CRLMC/23141/2026	GOURAHARI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /240 /2006 () //	
125	D-CRLMC/23145/2026	PRITAM PIYUSH PATI @ PRITAM PIYOUSHA PATI	SASWATI SOUMYA SAHU	/ /0	

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		VS	VS	()	
		MONALISHA MOHAPATRA		//	
126	D-CRLMC/23148/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /630 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/23150/2026	MAMATA SAMANTARAY	BIBHU PRASAD CHHUALSINGH	S.P.(CID-CRL),CUTTACK /9 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/23152/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /628 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/23155/2026	GAGAN BIHARI MAHAPATRA@GAGAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /627 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/23156/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /629 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/23158/2026	SAMEER KHANNA	NITYABRATA BEHURIA	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/23160/2026	RANJAN @ JYOTIRANJAN DEHURY	PREETAM MISHRA	BOUDH /5 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/23163/2026	GAJENDRA KUMAR NAYAK	SOUBHAGYA SUNDAR DAS	// 0	
		VS	VS	()	
		MOHAMMED MERAJ NAQIB		//	
134	D-CRLMC/23164/2026	ROHIT MAHAKUD	SK. ZAFARULLA	MANAMUNDA /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/23166/2026	TAHASIL DEEPA@TAHASIL DEEP	SK. ZAFARULLA	KANTAMAL /149 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/23171/2026	RAMJI SINGH ALIAS RAM	DIBYA JYOTI SAHOO	//	AOD20240000587C202600140
		VS	VS	()	

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137	D-CRLMC/23179/2026	STATE OF ODISHA MAHESWAR BEHERA VS	SK. ZAFARULLA VS	// / /0 0	
138	D-CRLMC/23180/2026	STATE OF ODISHA SAMARENDU SINGH VS	SUKANTA KUMAR DALAI VS	// / / 0	AOD20240000306C202600129
139	D-CRLMP/23019/2026	STATE OF ODISHA MOHAMMED RIZWAN KHALID VS	GOREKHANATH DAS VS	// / /0 0	
140	D-CRLMP/23020/2026	STATE OF ODISHA BISWAMOHAN ROUT VS	NIRANJAN PANDA VS	// / / 0	AOD20250000124C202600015
141	D-CRLMP/23027/2026	STATE OF ODISHA BASANTI PATRA VS	ARIJEET MISHRA VS	// / /0 0	
142	D-CRLMP/23031/2026	STATE OF ODISHA SHANTILATA BEHERA VS	SUBHRANSHU DASH VS	// / /0 0	
143	D-CRLMP/23033/2026	STATE OF ODISHA GANESH BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 0	
144	D-CRLMP/23036/2026	STATE OF ODISHA KALPANA BEHURIA VS	BYOMAKESH TRIPATHY VS	// / /0 0	
145	D-CRLMP/23039/2026	STATE OF ODISHA PRAVAT KUMAR MUDULI VS	BYOMAKESH TRIPATHY VS	// / /0 0	
146	D-CRLMP/23054/2026	STATE OF ODISHA ABDUL SAHRUKH KHAN@ABDUL SAHARUKH KHAN VS	BURGADATTA MOHAPATRA VS	// / /0 0	
147	D-CRLMP/23055/2026	STATE OF ODISHA SHYAMA SUNDAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// / / 0 //	AOD20250000009C202600089

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148	D-CRLMP/23056/2026	JYOTIRMAYEE DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS VS	// 0 0 //	
149	D-CRLMP/23057/2026	PRAKASH CHANDRA SETHY VS STATE OF ODISHA	SATYABRATA DASH VS VS	// 0 0 //	
150	D-CRLMP/23060/2026	NACHIKETA SWAIN VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS VS	// 0 0 //	AOR20220001266C202600027
151	D-CRLMP/23073/2026	SARASWATI BEHERA VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS VS	// 0 0 //	
152	D-CRLMP/23075/2026	BALKRISHNA DANDASENA VS STATE OF ODISHA	NIRANJAN PANDA VS VS	// 0 0 //	
153	D-CRLMP/23076/2026	AMIT KUMAR DASH VS NEHA SAHOO	PRASANTA KUMAR NANDA VS VS	// 0 0 //	
154	D-CRLMP/23086/2026	RAGHUNATH SWAIN VS BINODINI BEHERA	SUSANTA KUMAR BARAL VS VS	// 0 0 //	AOR20220001297C202600179
155	D-CRLMP/23094/2026	AFSANA BEGUM VS STATE OF ODISHA	DAMODAR PATRA VS VS	// 0 0 //	
156	D-CRLMP/23099/2026	BASUDEV JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS VS	// 0 0 //	
157	D-CRLMP/23111/2026	PRITYRANI BARIK VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS VS	// 0 0 //	
158	D-CRLMP/23116/2026	SANJUKTA SAMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS VS	// 0 0 //	AOD20260000249C202600006
159	D-CRLMP/23162/2026	SUBASH NAYAK	RAKESH KUMAR ROUTRAY	// 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/23168/2026	SUBHAKANTA NAYAK	PRASHANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/23169/2026	R. ANIL REDDY	RAJENDRA KUMAR SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/23170/2026	REBATI NAYAK	PRASHANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/23177/2026	BABULA DAKUA	Amarendra Prasad Sahoo	/ /	AOD20220001998C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/23178/2026	SUBHASHREE PADHY	SWAPNA JYOTI JENA	/ /	AOR20260000273C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/23048/2026	SULOCHANA PALEI	AJAYA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/23063/2026	NARENDRA BEHERA @ MUKHI	SANJIB KUMAR BHANJADEO	BOUDH /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/23131/2026	BIJULI PRADHAN	ANIMESH MOHANTY	DEOGARH /233 /2013	
		VS	VS	()	
		SANJAY SAHU @ SANJAY KUAMR SAHU		//	
168	D-CRLREV/23136/2026	KAWALJIT KARAMCHAND SHARMA	BISWAJIT PASAYAT	CHANDRASEKHARPUR /108 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/23175/2026	MADHUSMITA SAHU	AMIT PRASAD BOSE	BURLA /207 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-EXP/35322/2026	HARIHAR JENA	SURYA PRATAP DEO	/ /	
		VS	VS	()	

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171	D-FAO/35265/2026	STATE OF ODISHA ARTATRANA SUKLA VS	DEEPALI MAHAPATRA VS	// // 0	
172	D-GUAP/35301/2026	STATE OF ODISHA KAJOL TRIPATHY VS	MANAS KUMAR CHAND VS	// // 0	
173	D-JCRLA/23165/2026	SHREETAM NANDA NEPAL LOHARA @ PARABHOI VS	ADV. VS	KESINGA /18 /2025 0	
174	D-JCRLA/23167/2026	STATE OF ODISHA JAYASING JANI VS	ADV. VS	// THUAMUL RAMPUR /84 /2021 0	
175	D-LAA/35207/2026	STATE OF ODISHA EAST COAST RAILWAY, CHANDRASEKHARPUR, BHUPALPUR VS	CHANDAN KISHOR NAYAK (C.G.C.) VS	// 0	
176	D-MACA/35172/2026	SATYABHAMA ROUT KISHOR BHOI VS	PRADEEP KUMAR MISHRA VS	// // 0	
177	D-MATA/35198/2026	MANMATH MISHRA MAMATA KHUNTIA @ NAYAK VS	AKASH BHUYAN VS	// // 0	
178	D-MATA/35283/2026	NETRANANDA NAYAK ABINASH CHANDRA MUND VS	JANGYA PRAKASH PARIDA VS	// // 0	
179	D-MATA/35324/2026	MANASWINI BEHERA SIBANANDA SAHU VS	ASHOK KUMAR BEHERA VS	// // 0	
180	D-MATA/35344/2026	BANITA SAHOO @ SAHU SMRUTI RANJAN PATTHNAIK VS	BIBHUTI KESHARI BISWAL VS	// // 0	
181	D-RPFAM/35248/2026	TRUPTIMAYEE PRADHAN SUMIT KUMAR SWAIN VS	SAILAZA NANDAN DAS VS	// // 0	
		BISWAMOHINI PATRA		//	

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182	D-RPFAM/35277/2026	SUSANTA PANDI VS RASMITA PANDI	JYOTIRMAYA SAHOO VS	// 0 //	
183	D-RPFAM/35410/2026	PRAVASH RANJAN SAHU VS SASMITA SAHU	DR. JANMEJAYA RAY VS	// 0 //	
184	D-RPFAM/35416/2026	HARICHAND SIKARI VS KAKOLI SIKARI	PADMANAV CHOUDHURY VS	// 0 //	
185	D-RSA/35243/2026	ROJALIN PATTANAIK@SAMAL VS JAGNYA PRASAD MOHANTY	RAKESH BEHERA VS	// 0 //	
186	D-RSA/35308/2026	JAYANTA KUMAR SAHU VS SUDHANSUMALA SAHU	NIRANJAN SINGH (1) VS	// 0 //	
187	D-RSA/35338/2026	PRAJAPITA BRAHMAKUMARI ISWARIYA VISWAS VS TRILOCHAN PANDA	RAMANATH PATNAIK VS	// 0 //	
188	D-RSA/35350/2026	KANHU CHARAN DWIBEDI VS KAMALA SASINI	NILAMANI BEHERA VS	// 0 //	
189	D-RVWPET/35382/2026	STATE OF ODISHA VS TILOTTAMA BAHINIPATI	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //	LOD20240000200C202600256
190	D-TRP(C)/35270/2026	RASHMITA MALLICK VS ARUPANANDA MALLICK	BISWAJEET PRADHAN VS	// 0 //	
191	D-TRPCRL/23066/2026	MURALI SENAPATI VS SUBHADARSHINI NAYAK	SASHIBHUSAN DAS VS	//0 0 //	
192	D-WA/35182/2026	STATE OF ODISHA VS TAPTI MANDAL NAYAK	SURY NARAYAN PATNAIK, AGA VS	// 0 //	LOD20240000194C202600263
193	D-WA/35183/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	//	LOD20240000200C202600255

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		VS	VS	0	
		DIPTI REKHA PATRA		//	
194	D-WA/35192/2026	PRASANTA KUMAR MOHANTY	SACHIDANANDA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WA/35193/2026	AISHWARYA ROUTRAY	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WA/35195/2026	BIMAL PRADHAN	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WA/35196/2026	DR. SATYAJEET KAR	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WA/35203/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	//	LOD20240000172C202600247
		VS	VS	0	
		SUNANDA DALAI		//	
199	D-WA/35206/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	//	LOD20240000194C202600264
		VS	VS	0	
		SAGARIKA NAIK		//	
200	D-WA/35330/2026	KRISHNA PRIYADARSHINI ROUT	JITENDRA KUMAR PRATIHARI	//	AOR20220002667C202600004
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/35138/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/35139/2026	PANCHANANA NAYAK	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/35140/2026	AMORESH CHANDRA PATRA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/35141/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	//	
		VS	VS	0	

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205	D-WP(C)/35143/2026	STATE OF ODISHA MECON LTD., JHARKHAND VS	TANMAY MISHRA VS	// // 0	
206	D-WP(C)/35144/2026	STATE OF ODISHA LAXMAN NAHAK VS	PRASANTA KUMAR MISHRA VS	// // 0	
207	D-WP(C)/35145/2026	STATE OF ODISHA MECON LTD., JHARKHAND VS	TANMAY MISHRA VS	// // 0	
208	D-WP(C)/35146/2026	STATE OF ODISHA MECON LTD., JHARKHAND VS	TANMAY MISHRA VS	// // 0	
209	D-WP(C)/35150/2026	STATE OF ODISHA MECON LTD., JHARKHAND VS	TANMAY MISHRA VS	// // 0	
210	D-WP(C)/35151/2026	STATE OF ODISHA MECON LTD., JHARKHAND VS	TANMAY MISHRA VS	// // 0	
211	D-WP(C)/35153/2026	STATE OF ODISHA SOLA KUMAR BISWAL VS	PRASANTA KUMAR MISHRA VS	// // 0	
212	D-WP(C)/35154/2026	STATE OF ODISHA KONARK ENTERPRISES, JAJPUR VS	AMIYA KUMAR TARAI VS	// // 0	
213	D-WP(C)/35155/2026	THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR KONARK ENTERPRISES, JAJPUR VS	AMIYA KUMAR TARAI VS	// // 0	
214	D-WP(C)/35156/2026	THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR GITANJALI BAG VS	ALOK KUMAR MOHAPATRA VS	// // 0	
215	D-WP(C)/35157/2026	STATE OF ODISHA KONARK ENTERPRISES, JAJPUR VS	AMIYA KUMAR TARAI VS	// // 0	
		THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR		//	

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216	D-WP(C)/35158/2026 WP(C)/24164/2026	ANJANA SHARMA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600159
217	D-WP(C)/35159/2026	BANSIDHAR GOUDA VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
218	D-WP(C)/35160/2026	DR.BABITA PATRO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
219	D-WP(C)/35161/2026	DR.RABINDRA BEHERA VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
220	D-WP(C)/35162/2026	KONARK ENTERPRISES, JAJPUR VS THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR	AMIYA KUMAR TARAI VS	// 0 //	
221	D-WP(C)/35163/2026	DR.SEKANDORA SARADA VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
222	D-WP(C)/35164/2026	KONARK ENTERPRISES, JAJPUR VS THE AUTHORIZED OFFICER, HDFC BANK LIMITED, BHUBANESWAR	AMIYA KUMAR TARAI VS	// 0 //	
223	D-WP(C)/35165/2026	LAXMAN KAND VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
224	D-WP(C)/35167/2026 WP(C)/24265/2026	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
225	D-WP(C)/35169/2026	M/S SAGAR CREATIVE ADS AND SOLUTION, KHURDA VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	ABINASH ACHARYA VS	// 0 //	
226	D-WP(C)/35171/2026	BHAKTA BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
227	D-WP(C)/35173/2026	DILIP DEURI	SANKET KANUNGO	//	AOR20220001311C202600085

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/35174/2026	SABITA DEHURI	SANKET KANUNGO	//	AOR20220001311C202600084
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/35175/2026	AJAY DURIA	TARUN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/35177/2026	AJAYA KUMAR DEHURI	SANKET KANUNGO	//	AOR20220001311C202600086
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/35178/2026	RAJU BEHERA	SANKET KANUNGO	//	AOR20220001311C202600087
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/35179/2026	BISWAJIT BARIJA	SANKET KANUNGO	//	AOR20220001311C202600088
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/35180/2026	SABAR BEHERA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/35184/2026	HEMANTA BARIJA	SANKET KANUNGO	//	AOR20220001311C202600092
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/35185/2026	NISCHINT MULTISERVICE PVT.LTD., BHUBANESWAR	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/35186/2026	SANATAN BARIK	SANKET KANUNGO	//	AOR20220001311C202600091
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/35187/2026	RACHANA BEHERA	SANKET KANUNGO	//	AOR20220001311C202600089
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/35188/2026	DAMAYANTI SARANGI	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	

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239	D-WP(C)/35189/2026	STATE OF ODISHA NANDINI PURTY VS	SANKET KANUNGO VS	// // 0	AOR20220001311C202600090
240	D-WP(C)/35190/2026	STATE OF ODISHA PARAMITA BEHERA VS	SANKET KANUNGO VS	// // 0	AOR20220001311C202600093
241	D-WP(C)/35191/2026	STATE OF ODISHA SAROJ DEHURI VS	SANKET KANUNGO VS	// // 0	AOR20220001311C202600094
242	D-WP(C)/35194/2026	STATE OF ODISHA ANSHUMAN MOHAPATRA VS	SUSMITA SMRUTIREKHA VS	// // 0	
243	D-WP(C)/35197/2026	STATE OF ODISHA PUSPA SORENG VS	PABITRA KUMAR NAYAK VS	// // 0	
244	D-WP(C)/35199/2026	STATE OF ODISHA PRAVAT CHANDRA RATH VS	PRASANJIT PANI VS	// // 0	
245	D-WP(C)/35201/2026	TP CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BHUBANESWAR PREMANANDA NAYAK VS	SANKET KANUNGO VS	// // 0	AOR20220001311C202600095
246	D-WP(C)/35202/2026	STATE OF ODISHA REENA BARIK VS	SANKET KANUNGO VS	// // 0	AOR20220001311C202600096
247	D-WP(C)/35204/2026	STATE OF ODISHA TARUN KUMAR ROUTRAY VS	SURENDRA KUMAR SAHOO VS	// // 0	AOD20240000806C202600044
248	D-WP(C)/35205/2026	STATE OF ODISHA RAJAT DEHURI VS	SANKET KANUNGO VS	// // 0	AOR20220001311C202600097
249	D-WP(C)/35208/2026	STATE OF ODISHA ODYSSEY LEISURE PVT.LTD., CUTTACK VS	UPENDRA KUMAR SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/35209/2026	SUSHAMA THAPA @ SUSAMA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
251	D-WP(C)/35210/2026	HEMSAGAR BISWAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600043
252	D-WP(C)/35211/2026	SWADESH KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600101
253	D-WP(C)/35212/2026	NAUSIN SABBA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //	AOR20230000065C202600019
254	D-WP(C)/35213/2026	M/S SVS MOOKAMBIKA CONSTRUCTION PVT. LTD. VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600132
255	D-WP(C)/35214/2026	ARCHANA PADHAN VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	AOR20220001311C202600099
256	D-WP(C)/35215/2026	UDAYABHANU DEHURI VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	AOR20220001311C202600098
257	D-WP(C)/35216/2026	SRIMATI PUJHARI VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //	
258	D-WP(C)/35219/2026	KANHU CHARAN LENKA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
259	D-WP(C)/35220/2026	SUDHANSHU SEKHAR PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
260	D-WP(C)/35221/2026	SABITRI PRADHAN VS STATE OF ODISHA	SUBHRANSHU DASH VS	// 0 //	
261	D-WP(C)/35222/2026	ANSHUMAN MOHAPATRA	SIDDHARTH PRASAD MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COLLECTOR -CUM- DISTRICT MAGISTRATE, KHURDA		//	
262	D-WP(C)/35223/2026	NIHAR RANJAN DAS	SOUBHAGYA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/35224/2026	PADMINI SETHY	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/35225/2026	BIPIN BIHARI DAS	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/35226/2026	JYOTI PRAKASH DASH	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/35227/2026	BHARAT BHUSAN MOHANTY	SOUBHAGYA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/35228/2026	GIRISH CHANDRA DAS	SAMEER KUMAR DAS	//	AOD20240000338C202600102
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/35229/2026	BIDYADHAR PATRA	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR KEONJHAR		//	
269	D-WP(C)/35230/2026	BIDYADHAR SAHOO	SOUBHAGYA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/35232/2026	BIBHUTI PRASAD PRUSTY	SOUBHAGYA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/35233/2026	GITANJALI NAYAK	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/35234/2026	SUNA RAM SABAT	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/35235/2026	STATE OF ODISHA RUDRA PRASAD PANIGRAHI VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA	MADHAB LAL AGARWAL VS	// // 0	
274	D-WP(C)/35236/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0	
275	D-WP(C)/35239/2026	M/S MAX TECH EQUIPMENTS AND CONSULTANTS MADHAB LAL AGARWAL VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0	
276	D-WP(C)/35241/2026	BANAMALI PATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0	
277	D-WP(C)/35242/2026	ARUN KUMAR GIRI VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0	
278	D-WP(C)/35244/2026	KISHORE KUMAR BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0	
279	D-WP(C)/35245/2026	SANGRAM KESHARI PARIDA VS SUPERINTED, CGST AND CENTAL EXCISE, PURI-II RANGE, PURI	DAITARI BEHERA VS	// 0	
280	D-WP(C)/35246/2026	PRASANJIT MAJHI VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, MALKANGIRI RANGE, MALKANGIRI	ITISHREE TRIPATHY VS	// 0	
281	D-WP(C)/35247/2026	M/S.ROUTRAY SURGICALS AND PHARMACEUTICALS SANGRAM KESHARI VS CHIEF COMMISSIONER, CT AND GST, ODISHA	SANGRAM KESHARI VS	// 0	
282	D-WP(C)/35249/2026	DR. BINDUSHREE MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0	AOD20240000338C202600103
283	D-WP(C)/35250/2026	RASMITA NAYAK VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0	AOD20250001297C202600003

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284	D-WP(C)/35251/2026	DEEPTY @ DIPTI MOHANTY VS ZONAL OFFICE, UCO BANK	TRILOCHAN DASH VS	// 0 //	AOD20260000493C202600001
285	D-WP(C)/35252/2026	ANANTA NARAYAN BEJ VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //	AOR20220003422C202600098
286	D-WP(C)/35253/2026	KESHAV CHANDRA BEHERA VS THE COMMISSIONER OF CT AND GST, ODISHA	DEBA PRASAD MISHRA VS	// 0 //	AOD20240000116C202600015
287	D-WP(C)/35254/2026	SANTANU KUMAR ROUT VS THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS	DEBA PRASAD MISHRA VS	// 0 //	AOD20240000116C202600016
288	D-WP(C)/35255/2026	BRAJA KISHORE BEHERA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
289	D-WP(C)/35256/2026	NARAYAN PARIDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
290	D-WP(C)/35258/2026	DHARANIDHAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
291	D-WP(C)/35259/2026 WP(C)/24262/2026	KANHAI TUDU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
292	D-WP(C)/35260/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
293	D-WP(C)/35261/2026	BALIKERA PACHHIPAL SERVICE COOPERATIVE SOCIETY, BALASORE VS STATE OF ODISHA	CHANDAN MISHRA VS	// 0 //	
294	D-WP(C)/35263/2026	PHULAMATI HIMARIKA VS THE CHAIRMAN CUM MANAGING DIRECTOR, NALCO, BHUBANESWAR	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
295	D-WP(C)/35264/2026	SUDEEP KUMAR BEHERA	CHANDAN MISHRA	//	

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		VS	VS	0	
		R.T.O., JAJPUR		//	
296	D-WP(C)/35266/2026	HARI NAIK	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/35267/2026	RAMA SHANKAR SAHOO	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O., TALCHER		//	
298	D-WP(C)/35268/2026	SURENDRA MAHANTA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/35269/2026	PRADYUMNA KUMAR PARIDA	AKSHAYA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/35272/2026	JACHINDRA KUMAR NATH	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O., CUTTACK		//	
301	D-WP(C)/35273/2026	BHASKAR CHANDRA MAJHI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/35274/2026	BIGYAN DUAN	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/35276/2026	GURU PRASAD MISHRA	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.BHUBANESWAR-1		//	
304	D-WP(C)/35278/2026	NIRANJAN BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/35280/2026	SURESH CHANDRA PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/35281/2026	PRAMOD MALLIK	CHANDAN MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/35282/2026	R.T.O.KENDRAPARA SMITA PRAMANIK VS STATE OF ODISHA	KARUNAKAR RATH VS	// // 0 //	
308	D-WP(C)/35284/2026	SAROJINI MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
309	D-WP(C)/35285/2026	MANORANJAN BARIK VS R.T.O.DHENKANAL	CHANDAN MISHRA VS	// 0 //	
310	D-WP(C)/35287/2026	BHASKAR CHANDRA LENKA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
311	D-WP(C)/35289/2026	SAROJ KUMAR SWAIN VS R.T.O.JHARSUGUDA	CHANDAN MISHRA VS	// 0 //	
312	D-WP(C)/35290/2026	KABI NAIK VS ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	SIDHESWAR MALLIK VS	// 0 //	
313	D-WP(C)/35291/2026	MANAGING COMMITTEE OF FATEPUR UPPER PRIMARY SCHOOL, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
314	D-WP(C)/35292/2026	RANJIT SINGH CHAWLA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
315	D-WP(C)/35293/2026	ANITA PRADHAN VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
316	D-WP(C)/35294/2026	JAMINI KANTA GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
317	D-WP(C)/35295/2026	SANATAN MALLIK VS ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	SIDHESWAR MALLIK VS	// 0 //	

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318	D-WP(C)/35296/2026	M/S DILIP CONSTRUCTIONS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	PRINCE PATNAIK VS SIDHARTHA MISHRA	// 0 //	
319	D-WP(C)/35298/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS BADRINARAYAN PANDA	// 0 //	
320	D-WP(C)/35299/2026	ALOK KUMAR PANDA VS STATE OF ODISHA	BADRINARAYAN PANDA VS GAYNENDRA KUMAR PARIDA	// 0 //	
321	D-WP(C)/35302/2026	SITA SAHOO VS STATE OF ODISHA	GAYNENDRA KUMAR PARIDA VS PRITALEE JESTHI	// 0 //	
322	D-WP(C)/35303/2026	KHETRAJPUR MERCHANT ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	PRITALEE JESTHI VS BADRINARAYAN PANDA	// 0 //	
323	D-WP(C)/35304/2026	SANJAY KUMAR PANDA VS STATE OF ODISHA	BADRINARAYAN PANDA VS BIRAJA PRASAD TRIPATHY	// 0 //	
324	D-WP(C)/35305/2026	SAMYAK KUMAR MOHANTY VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	BIRAJA PRASAD TRIPATHY VS ULAXMIKANTA MOHANTY	// 0 //	
325	D-WP(C)/35307/2026	VIDWAN INSTITUTE OF MEDICAL SCIENCE, KORAPUT VS STATE OF ODISHA	ULAXMIKANTA MOHANTY VS PARTHA SARATHI DAS	// 0 //	
326	D-WP(C)/35309/2026	MAHENDRA KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS ARJUNA CHARANA BEHERA	// 0 //	AOD20240000364C202600188
327	D-WP(C)/35310/2026	TRINATH MALI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS SOUBHAGYA SWAIN	// 0 //	
328	D-WP(C)/35311/2026	SANJAY KUMAR MISHRA VS AXIS BANK LTD	SOUBHAGYA SWAIN VS KAJAL SAHOO	// 0 //	AOR20220001296C202600108
329	D-WP(C)/35312/2026	M/S NIRANJAN DAS	KAJAL SAHOO	//	AOR20220001613C202600084

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		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAXES (APPEAL)		//	
330	D-WP(C)/35313/2026	RAMANATH GOCHHAYAT	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600107
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/35314/2026	MALLIKA MITRA	SANGRAMJIT PANDA	//	
		VS	VS	0	
		CHAIRMAN, INTACH ,NEW DELHI		//	
332	D-WP(C)/35315/2026	GOURANGA CHARAN PRADHAN	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600108
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/35316/2026	MANAGING COMMITTEE OF SARBODYA BIDYAPITH	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600109
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/35317/2026	DEEPAK KUMAR MODA	MITALEE JESTHI	//	
		VS	VS	0	
		THE CHAIRMAN CENTARL BOARD OF DIRECT TAXES, NEW DELHI		//	
335	D-WP(C)/35319/2026	JITU TANTI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/35321/2026	HARI KRISHNA NAYAK	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/35323/2026	SUBHASMITA PAL	USHARANI PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/35326/2026	M/S. PRADEEP KUMAR PRADHAN, MALKANGIRI	PADMALAYA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/35327/2026	DR.SANJAY KUMAR PRADHAN	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/35329/2026	ALI KISHOR PATNAIK	HARMOHAN DHAL	//	
		VS	VS	0	

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341	D-WP(C)/35331/2026	STATE OF ODISHA MANOJ KUMAR PATNAIK VS	HARMOHAN DHAL VS	// // 0	
342	D-WP(C)/35332/2026	STATE OF ODISHA SUSAMA PANDA VS	ASIT KUMAR CHAUDHURY VS	// // 0	
343	D-WP(C)/35333/2026	STATE OF ODISHA BIPIN BIHARI SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
344	D-WP(C)/35335/2026	STATE OF ODISHA PREMANANDA SAHOO VS	SHASHI BHUSAN JENA VS	// // 0	
345	D-WP(C)/35336/2026	STATE OF ODISHA RANJAN SAMASI VS	TUSAR KUMAR MISHRA VS	// // 0	
346	D-WP(C)/35337/2026	STATE OF ODISHA PRAVANJAN DASH VS	SUSANTA KUMAR JETHY VS	// // 0	
347	D-WP(C)/35339/2026	STATE OF ODISHA RAMA CHANDRA HATI VS	SHASHI BHUSAN JENA VS	// // 0	
348	D-WP(C)/35340/2026	STATE OF ODISHA MD.KALIMUDDIN VS	SUDHIR KUMAR MALLICK VS	// // 0	
349	D-WP(C)/35341/2026	STATE OF ODISHA ASHOK KUMAR ROUT VS	SUKANTA KUMAR NAYAK VS	// // 0	
350	D-WP(C)/35342/2026	STATE OF ODISHA SURESWAR MOHANTY VS	NIRANJAN LENKA VS	// // 0	
351	D-WP(C)/35345/2026	STATE OF ODISHA DR.JAYARAM BISHOYI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // 0 //	

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352	D-WP(C)/35347/2026	RAJESH KUMAR SATHUA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600133
353	D-WP(C)/35348/2026	M/S SN CONSTRUCTION AND DEVELOPERS VS THE CHIEF COMMISSIONER CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS VS	// 0 //	AOD20220003611C202600050
354	D-WP(C)/35349/2026	SUJIT KUMAR MALLICK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS VS	// 0 //	
355	D-WP(C)/35351/2026	ASHWINI KUMAR DALAI VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS VS	// 0 //	
356	D-WP(C)/35352/2026	JITENDARA PATRA VS MANAGING DIRECTOR, ROURKEAL STEEL PLANT	SATYA RANJAN ACHARYA VS VS	// 0 //	AOD20260000410C202600004
357	D-WP(C)/35353/2026	RANJIT ACHARYA VS STATE OF ODISHA	BAIDHAR SAHOO VS VS	// 0 //	
358	D-WP(C)/35354/2026	AMARENDRA DHAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
359	D-WP(C)/35355/2026	RAJESH KUMAR SATHUA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600135
360	D-WP(C)/35357/2026	M/S PB TRADING AND CO VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS VS	// 0 //	AOD20220003611C202600049
361	D-WP(C)/35358/2026	RAJESH KUMAR SATHUA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600136
362	D-WP(C)/35359/2026	RAJESH KUMAR SATHUA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// 0 //	AOR20220001657C202600138
363	D-WP(C)/35360/2026	RAJESH KUMAR SATHUA	Prabodha Chandra Nayak	//	AOR20220001657C202600137

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/35361/2026	CHITTARANJAN MISHRA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/35362/2026	PREETAM INFRASTRUCTURE PRIVATE LIMITED	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600051
		VS	VS	0	
		THE CHIEF COMMISSIONER CT AND GST		//	
366	D-WP(C)/35363/2026	HAREKRUSHNA SAHOO	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/35364/2026	NIROJ KUMAR PATRA	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/35365/2026	M.MOHAN KUMAR RAO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/35366/2026	AJIT KUMAR MOHANTA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/35368/2026	SUDHIR KUMAR KHADANGA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/35369/2026	BIJAYA KUMAR NAYAK @ BIJAYA NAYAK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/35370/2026	PRASANNA KUMAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/35371/2026	UMA SHANKAR PADHAN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/35373/2026	DUSHASAN ROUT	PRASANNA KUMAR ROUTRAY	//	
		VS	VS	0	

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375	D-WP(C)/35374/2026	STATE OF ODISHA SRIKANT SAHOO VS	SAIBRATA RATH VS	// // 0	
376	D-WP(C)/35375/2026	STATE OF ODISHA JUMARENDRA PRASAD NAIK VS	KUNAL KUMAR SWAIN VS	// // 0	
377	D-WP(C)/35377/2026	STATE OF ODISHA DILLIP KUMAR BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
378	D-WP(C)/35378/2026	STATE OF ODISHA PRABODHA KUMAR MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
379	D-WP(C)/35379/2026	STATE OF ODISHA AJAYA KUMAR PRADHAN VS	SAIBRATA RATH VS	// // 0	
380	D-WP(C)/35380/2026	STATE OF ODISHA PRADEEP KUMAR PANIGRAHI VS	KUNAL KUMAR SWAIN VS	// // 0	
381	D-WP(C)/35383/2026	STATE OF ODISHA DR.PRASANTA KUMAR PADHI VS	SUBHADUTTA ROUTRAY VS	// // 0	
382	D-WP(C)/35385/2026	STATE OF ODISHA DEBENDRA NAYAK VS	BHABANI SANKAR DAS VS	// // 0	
383	D-WP(C)/35386/2026	STATE OF ODISHA KAILASH CHANDRA BRAMHA VS	BAIDHAR SAHOO VS	// // 0	
384	D-WP(C)/35387/2026	AUDITOR GENERAL COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR SANDHYA RANI SATPATHY VS	SUBHADUTTA ROUTRAY VS	// // 0	
385	D-WP(C)/35389/2026	STATE OF ODISHA SULOCHANA NAYAK VS	JITENDRA SAMANTARAY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/35391/2026	M/S RAJLAXMI CONSTRUCTION LTD, CUTTACK VS STATE OF ODISHA	KAMAL BEHARI PANDA VS VS	// 0 //	
387	D-WP(C)/35392/2026	RICKY KUMAR AGRAWAL VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS VS	// 0 //	
388	D-WP(C)/35393/2026	SHREE K.THIRUMOOLAR VS UNION OF INDIA	SAIBRATA RATH VS VS	// 0 //	
389	D-WP(C)/35394/2026	RAKESH KUMAR MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS VS	// 0 //	
390	D-WP(C)/35395/2026	M/S RAJLAXMI CONSTRUCTION LTD, CUTTACK VS STATE OF ODISHA	KAMAL BEHARI PANDA VS VS	// 0 //	
391	D-WP(C)/35398/2026	RANU MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
392	D-WP(C)/35399/2026	MANAS KUMAR DHIR SAMANTA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS VS	// 0 //	
393	D-WP(C)/35400/2026	UMESH CHANDRA ROUSTRAY VS STATE OF ODISHA	SAIBRATA RATH VS VS	// 0 //	
394	D-WP(C)/35401/2026	SUDHAKAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
395	D-WP(C)/35402/2026	M/S DURGA PRASANNA DAS VS UNION OF INDIA	BISWA CHANDAN MOHANTY VS VS	// 0 //	
396	D-WP(C)/35404/2026	SHOBHAGINI TRIPATHY VS STATE OF ODISHA	ABHILASH MISHRA VS VS	// 0 //	
397	D-WP(C)/35405/2026	RAJKISHORE PANDA	SAIBRATA RATH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/35407/2026	SURESH CHANDRA DASH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/35408/2026	BIJAYA KUMAR BISWAL	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/35409/2026	MOHAMMAD JUNAID	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/35411/2026	RASHMI RANJAN BEHERA	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/35412/2026	SUDHANSHU SEKHAR MOHANTY	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/35413/2026	SUBHASHMITA SENAPATI	BIRANCHINARAYAN MOHANTY	//	
		VS	VS	0	
		UCO BANK, BHUBANESWAR ZONAL OFFICE, BHUBANESWAR		//	
404	D-WP(C)/35414/2026	DUSASAN SAHOO	NITYANANDA BEHURIA	//	
		VS	VS	0	
		ODISHA BOARD OF WAKF, CUTTACK		//	
405	D-WP(C)/35415/2026	SANTOSH KUMAR CHATTERJEE	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WPCRL/23041/2026	KANCHAN MOHANTY	LAXMAN PRADHAN	JENAPUR /161 /2026	AOD20240000968C202600020
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-ABLAPL/23008/2026	SEKH ABDUL TAHUR	SANJEEB KUMAR JENA	KORAPUT TOWN /209 /2026	AOR20220000044C202600017
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-ABLAPL/23009/2026	LITU MALIK	SUVASHISH PATTANAIK	RAJKANIK /369 /2026	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23010/2026	STATE OF ODISHA SRITAM MALIK VS	SUVASHISH PATTANAIAK VS	// RAJKANIK /369 /2026 ()	
410	D-ABLAPL/23011/2026	STATE OF ODISHA NIMAIN MALIK VS	SUVASHISH PATTANAIAK VS	// RAJKANIK /369 /2026 ()	
411	D-ABLAPL/23012/2026	STATE OF ODISHA KANHU CHARAN MALIK VS	SUVASHISH PATTANAIAK VS	// RAJKANIK /369 /2026 ()	
412	D-ABLAPL/23013/2026	STATE OF ODISHA NITAI MALIK VS	SUVASHISH PATTANAIAK VS	// RAJKANIK /369 /2026 ()	
413	D-ABLAPL/23014/2026	STATE OF ODISHA KARUNAKAR MALIK @ KARUNI MALIK VS	SUVASHISH PATTANAIAK VS	// RAJKANIK /369 /2026 ()	
414	D-ABLAPL/23016/2026	STATE OF ODISHA SK MUSTAFA VS	ANITA SAHOO VS	// BALASORE SADAR /423 /2026 ()	
415	D-ABLAPL/23022/2026	STATE OF ODISHA SWARNA BARIK VS	ARIJEET MISHRA VS	// BOIPARIGUDA /203 /2026 ()	
416	D-ABLAPL/23023/2026	STATE OF ODISHA B. GEORGE KENNEDY PATRO @ BONEY VS	ARIJEET MISHRA VS	// JEYPURE TOWN /101 /2023 ()	
417	D-ABLAPL/23024/2026	STATE OF ODISHA NATABAR SENAPATI VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /315 /2026 ()	
418	D-ABLAPL/23026/2026	STATE OF ODISHA MANUA BEHERA @ MANOJ BEHERA VS	DEBASIS PRUSTY VS	// CHOUDWAR /492 /2026 ()	
419	D-ABLAPL/23028/2026	STATE OF ODISHA FUPA @ PRASANTA KUMAR CHAUDHURY VS	SRINIBAS PARIJA VS	// TIRTOL /361 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/23040/2026	MUNA SETHI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /325 /2026 () //	
421	D-ABLAPL/23043/2026	SUNITI DASH VS STATE OF ODISHA	ABHAS MOHANTY VS	PURIGHAT /164 /2026 () //	
422	D-ABLAPL/23044/2026	DILLIP KUMAR NAIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHAMAR /294 /2026 () //	
423	D-ABLAPL/23046/2026	DASARATHA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /199 /2026 () //	
424	D-ABLAPL/23047/2026	SUMAN GOUDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	DIGAPAHANDI /302 /2026 () //	
425	D-ABLAPL/23053/2026	PRAFULA PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /48 /2019 () //	
426	D-ABLAPL/23058/2026	MAHENDRA BHAGAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /32 /2022 () //	
427	D-ABLAPL/23064/2026	BUDHADEB MOHARANA VS STATE OF ODISHA	TANMAY MISHRA VS	DHENKANAL TOWN /508 /2026 () //	
428	D-ABLAPL/23068/2026	RABI @ RABINDRA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /230 /2026 () //	
429	D-ABLAPL/23071/2026	RINKU RANA @ PRATAP KUMAR RANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RENGALI (SAMBALPUR) /164 /2026 () //	AOD20250000009C202600090
430	D-ABLAPL/23074/2026	SUBRAT NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /178 /2026 () //	
431	D-ABLAPL/23078/2026	BISWAJITA SINGH	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /538 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/23080/2026	DILLIP SANGANERIA	ADITI HOTA	SPECIAL CRIME UNIT /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/23081/2026	RAMESH CHANDRA SAHOO	BISWAJIT PASAYAT	JATNI P.S. /377 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/23085/2026	ACHUTANANDA MALLICK	GOUTAM CHARAN ROUT	CUTTACK SADAR /497 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/23088/2026	SOUMYA PRAKASH RATH	KULDEEP MOHANTY	BALASORE SADAR /422 /2026	AOD20240000012C202600244
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/23090/2026	NIRANJAN PRADHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/23093/2026	FALGUNI PANDA	ABHAS MOHANTY	PURIGHAT /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/23097/2026	MANAS NAHAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /211 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/23100/2026	BASUDEB JENA	PRASANTA KUMAR SATAPATHY	MANGALA BAG /264 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/23101/2026	BANGIRI SAHA @ ROHIT SAH	PRATIK DASH	PURUNABAZAR /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/23110/2026	SALIL KUMAR SAMAL	DIPTIMAYEE LENKA	BALIMI /199 /2026	AOD20240000324C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/23114/2026	LIPINA BEHERA	BIDYADHAR MANSING	PURI SADAR /553 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/23115/2026	STATE OF ODISHA501 SONA @ DHIRAJ LENKA VS	BISWARANJAN DALAI VS	// GOBINDAPUR /161 /2026 ()	AOR20220003722C202600134
444	D-ABLAPL/23132/2026	STATE OF ODISHA SUDHANSHU SEKHAR ROUT VS	RASHMI RANJAN MISHRA VS	// CHANDRASEKHARPUR /716 /2026 ()	
445	D-ABLAPL/23137/2026	STATE OF ODISHA RABINDRA KUMAR JENA @ RABI VS	ASHIM KISHORE PAL VS	// NANDIPADA /271 /2026 ()	
446	D-ABLAPL/23140/2026	STATE OF ODISHA PANKAJ KUMAR NATH VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /192 /2026 ()	
447	D-ABLAPL/23144/2026	STATE OF ODISHA TAPAN KUMAR SAHU VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /526 /2026 ()	
448	D-ABLAPL/23147/2026	STATE OF ODISHA GUDU SUNA @ LABA SUNA VS	UMA CHARAN MISHRA VS	// MURIBAHAL /134 /2026 ()	
449	D-ABLAPL/23149/2026	STATE OF ODISHA ARSAD KHAN VS	SANTOSH KUMAR ROUT VS	// SALIPUR /244 /2026 ()	
450	D-ABLAPL/23151/2026	STATE OF ODISHA NIRANJAN ROUT VS	RUPESH KUMAR MOHANTY VS	// JENAPUR /4 /2026 ()	
451	D-ABLAPL/23153/2026	STATE OF ODISHA MOHAMMAD MUSTAK @ MD. MUSTAQ VS	SHYAM SUNDAR CHHUALSINGH VS	// JATNI P.S. /129 /2021 ()	
452	D-ABLAPL/23159/2026	STATE OF ODISHA RANJIT BEHERA VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /465 /2026 ()	
453	D-ABLAPL/23161/2026	STATE OF ODISHA SUJIT NAYAK @ SUJIT KUMAR NAYAK VS STATE OF ODISHA	SATYAJEET ROUT VS	// RAJKANIKI /80 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/23172/2026	SIBARAM SETHI VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOPALPUR /418 /2026 () //	
455	D-ABLAPL/23182/2026	UMESH CHANDRA KISKU VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ / () //	AOD20240000366C202600116

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MISC CASES FILED on :31/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/35301/2026 GUAP/ /	KAJOL TRIPATHY MP	MANAS KUMAR CHAND	11/2026
2	D-EXP/27850/2026 EXP/ /	DAMBARUDHAR SAHOO MP	PRAFULLA KUMAR MOHAPATRA	22/2026
3	D-SAO/12267/2026 SAO/15/2026	NRUSINGHA CHARAN BEHERA MP	SACHIDANANDA SAHOO	40/2026
4	D-SAO/42385/2024 SAO/12/2024	UDDHABA RANA MP	PRATYUSHA NAIDU	41/2026
5	D-TRPCRL/23066/2026 TRPCRL/ /	MURALI SENAPATI MP	SASHIBHUSAN DAS	57/2026
6	D-SA/183/1998 SA/183/1998	KAMAL MP		139/2026
7	D-JCRLA/52/2018 JCRLA/52/2018	LALCHI SAHU MP	MR.MOHIT AGRAWAL, (M/S.NIRANJAN PANDA, B.KANUNGO, S.K.MO)	191/2026
8	D-CRLMP/23076/2026 CRLMP/ /	AMIT KUMAR DASH MP	PRASANTA KUMAR NANDA	211/2026
9	D-CRLMP/23031/2026 CRLMP/ /	SHANTILATA BEHERA MP	SUBHRANSHU DASH	212/2026
10	D-CRLMP/23086/2026 CRLMP/ /	RAGHUNATH SWAIN MP	SUSANTA KUMAR BARAL	213/2026
11	D-LAA/35207/2026 LAA/ /	EAST COAST RAILWAY, CHANDRASEKHAR MP	APPEL KRISHNA SWARK (C.G.C.)	321/2026
12	D-RPFAM/35248/2026 RPFAM/ /	SUMIT KUMAR SWAIN MP	SAILAZA NANDAN DAS	321/2026
13	D-RPFAM/10110/2026 RPFAM/ /	CHANDRASEKHAR DALEI MP	JNYANANANDA PANDA	322/2026
14	D-LAA/35207/2026 LAA/ /	EAST COAST RAILWAY, CHANDRASEKHAR MP	APPEL KRISHNA SWARK (C.G.C.)	322/2026
15	D-RPFAM/35277/2026 RPFAM/ /	SUSANTA PANDI MP	SURYAKANTA DWIBEDI	323/2026
16	D-RPFAM/35277/2026 RPFAM/ /	SUSANTA PANDI MP	SURYAKANTA DWIBEDI	324/2026
17	D-RPFAM/35416/2026 RPFAM/ /	HARICHAND SIKARI MP	PADMANAV CHOUDHURY	325/2026
18	D-RVWPET/14820/2026 RVWPET/88/2026	HARSH VARDHAN TIBREWAL MP	SANJEEV UDGATA	379/2026
19	D-RVWPET/35382/2026 RVWPET/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	380/2026
20	D-RVWPET/35382/2026 RVWPET/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	381/2026
21	D-MATA/35198/2026 MATA/ /	MAMATA KHUNTIA @ NAYAK MP	AKASH BHUYAN	417/2026
22	D-MATA/35283/2026 MATA/ /	ABINASH CHANDRA MUND MP	JANGYA PRAKASH PARIDA	418/2026
23	D-CONTC/24904/2024 CONTC/4595/2024	ALAMASETY DASARATHY MP		510/2026
24	D-CONTC/17315/2026 CONTC/2265/2026	SHANTI MANJARI DEI MP		511/2026
25	D-CONTC/43373/2025 CONTC/5220/2025	RABINDRA BAISHAK MP	SWAPNIL ROY	512/2026
26	D-CONTC/43375/2025	RAMESH CHANDRA SWAIN	SWAPNIL ROY	

	CONTC/5076/2025	MP		513/2026
27	D-CONTC/43387/2025	ISWAR CHANDRA JENA	SWAPNIL ROY	
	CONTC/5078/2025	MP		514/2026
28	D-CONTC/9787/2026	ABINASH SAMANTA	ASIT KUMAR OTTA	
	CONTC/1404/2026	MP		515/2026
29	D-CONTC/45013/2024	RABINARAYAN JENA		
	CONTC/7628/2024	MP		516/2026
30	D-CONTC/28302/2024	SUNIL KUMAR GURU		
	CONTC/5171/2024	MP		517/2026
31	D-BLAPL/20694/2026	SAROJ KUMAR PRADHAN @ MANTU	SANJIT MISHRA	
	BLAPL/7154/2026	MP		570/2026
32	D-BLAPL/20770/2026	KAMLESH TIWARI	SONAM AGRAWAL	
	BLAPL/7165/2026	MP		571/2026
33	D-CRLREV/23048/2026	SULOCHANA PALEI	AJAYA KUMAR NAYAK	
	CRLREV/ /	MP		837/2026
34	D-CRLREV/23063/2026	NARENDRA BEHERA @ MUKHI	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		838/2026
35	D-CRLREV/23131/2026	BIJULI PRADHAN	ANIMESH MOHANTY	
	CRLREV/ /	MP		839/2026
36	D-CRLREV/23131/2026	BIJULI PRADHAN	ANIMESH MOHANTY	
	CRLREV/ /	MP		840/2026
37	D-CRLREV/23136/2026	KAWALJIT KARAMCHAND SHARMA	BISWAJIT PASAYAT	
	CRLREV/ /	MP		841/2026
38	D-RSA/25452/2026	KOBRA BIBI	RANJIT MOHANTY	
	RSA/ /	MP		1094/2026
39	D-RSA/35243/2026	ROJALIN PATTANAIK@SAMAL	RAKESH BEHERA	
	RSA/ /	MP		1095/2026
40	D-RSA/33511/2026	RAMESWAR AMADORA	TUKUNA KUMAR MISHRA	
	RSA/ /	MP		1096/2026
41	D-RSA/33822/2026	RAMESWAR AMADORA	TUKUNA KUMAR MISHRA	
	RSA/ /	MP		1097/2026
42	D-RSA/35338/2026	PRAJAPITA BRAHMAKUMARI ISWARIYA	ISWARIYA PATTANAYAK	
	RSA/ /	MP		1098/2026
43	D-RSA/35350/2026	KANHU CHARAN DWIBEDI	NILAMANI BEHERA	
	RSA/ /	MP		1099/2026
44	D-FAO/32240/2026	THE MANAGER (LEGAL) T.P HUBS, ORIENTAL INSURANCE COMPANY LTD.	SAHINSHARANDE COMHA	
	FAO/ /	MP		1176/2026
45	D-FAO/32240/2026	THE MANAGER (LEGAL) T.P HUBS, ORIENTAL INSURANCE COMPANY LTD.	SAHINSHARANDE COMHA	
	FAO/ /	MP		1177/2026
46	D-FAO/32240/2026	THE MANAGER (LEGAL) T.P HUBS, ORIENTAL INSURANCE COMPANY LTD.	SAHINSHARANDE COMHA	
	FAO/ /	MP		1178/2026
47	D-FAO/35265/2026	ARTATRANA SUKLA	DEEPALI MAHAPATRA	
	FAO/ /	MP		1179/2026
48	D-ABLAPL/19194/2026	AJIT KUMAR SASMAL		
	ABLAPL/7719/2026	MP		1393/2026
49	D-ABLAPL/20206/2026	KUNA LENKA @ SANJAYA KUMAR LENKA		
	ABLAPL/8133/2026	MP		1394/2026
50	D-ABLAPL/18366/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RACKY DIGAL		
	ABLAPL/7294/2026	MP		1395/2026
51	D-CMP/35148/2026	BHIKARI DAS	SAMBEET PATTANAYAK	
	CMP/ /	MP		1396/2026
52	D-ABLAPL/18367/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RACKY DIGAL		
	ABLAPL/7467/2026	MP		1396/2026
53	D-ABLAPL/18369/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RACKY DIGAL		
	ABLAPL/7468/2026	MP		1397/2026
54	D-CMP/2505/2026	ASWINI KUMAR ROUT	NIRANJAN LENKA	
	CMP/151/2026	MP		1397/2026
55	D-CMP/35217/2026	RAMA KANTA DASH	PRASANNA KUMAR RATH	
	CMP/ /	MP		1398/2026
56	D-ABLAPL/19247/2026	SURAJ KUMAR KADRAKA @ SURAJ KADRAKA @ ROCKY DIGAL		
	ABLAPL/7720/2026	MP		1398/2026
57	D-ABLAPL/19252/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RAKI DIGAL		
	ABLAPL/7725/2026	MP		1399/2026

58	D-CMP/31444/2026 CMP/1156/2026	PRATAP BEURA MP		1399/2026
59	D-CMP/35288/2026 CMP/ /	SATYABHAMA JENA @ NAYAK MP	BISWAJIT MAHARANA	1400/2026
60	D-ABLAPL/18839/2026 ABLAPL/7602/2026	KRUPASINDHU SENAPATI MP		1400/2026
61	D-CMP/35318/2026 CMP/ /	PRAKASH MANDAL MP	TUSAR KUMAR MISHRA	1401/2026
62	D-ABLAPL/16350/2026 ABLAPL/6404/2026	ARNAPURNA MAHARANA MP	ADITI HOTA	1401/2026
63	D-ABLAPL/17407/2026 ABLAPL/7178/2026	NARAYAN DIGAL MP		1402/2026
64	D-CMP/35388/2026 CMP/ /	ARATI PATRA MP	JITENDRA SAMANTARAY	1402/2026
65	D-ABLAPL/17941/2026 ABLAPL/7161/2026	NAMITA RANI DAS MP		1403/2026
66	D-CMP/35397/2026 CMP/ /	RUKMANI MALIK MP	NITYANANDA BEHURIA	1403/2026
67	D-CMP/35403/2026 CMP/ /	ABHEDANANDA PANIGRAHI MP	SIDHARTH SHANKAR PADHY	1404/2026
68	D-CMP/35406/2026 CMP/ /	RAMESH PRADHAN MP	BAIJAYANTI MOHANTY	1405/2026
69	D-CMP/35406/2026 CMP/ /	RAMESH PRADHAN MP	BAIJAYANTI MOHANTY	1406/2026
70	D-MACA/588/2017 MACA/588/2017	LACHANDRA KONDAGORI MP	M/S.A.K.NANDA	1728/2026
71	D-MACA/35172/2026 MACA/ /	KISHOR BHOI MP	PRADEEP KUMAR MISHRA	1729/2026
72	D-MACA/35172/2026 MACA/ /	KISHOR BHOI MP	PRADEEP KUMAR MISHRA	1730/2026
73	D-MACA/16521/2026 MACA/562/2026	THE ORIENTAL INSURANCE COMPANY LTD., Bhubaneswar MP	DEBASISH SAMAL	1731/2026
74	D-MACA/27064/2026 MACA/ /	THE BRANCH MANAGER, THE UNIVERSAL INSURANCE COMPANY LTD., BHUBANESWAR MP	DEBASISH SAMAL	1732/2026
75	D-CRLA/20634/2026 CRLA/621/2026	MAHESWAR SAMAL MP	DEBASISH SAMAL	1955/2026
76	D-CRLA/19984/2025 CRLA/803/2025	TAPAS ROUL MP	BISWARANJAN DALAI	1956/2026
77	D-CRLA/23121/2026 CRLA/ /	AMIYA KUMAR BEHERA MP	CHEERA RANJAN SATAPATHY	1957/2026
78	D-CRLA/23121/2026 CRLA/ /	AMIYA KUMAR BEHERA MP	CHEERA RANJAN SATAPATHY	1958/2026
79	D-CRLA/23121/2026 CRLA/ /	AMIYA KUMAR BEHERA MP	CHEERA RANJAN SATAPATHY	1959/2026
80	D-CRLA/40602/2025 CRLA/6/2026	LAXMIDHAR MOHAPATRA MP	BIRAJA PRASAD TRIPATHY	1960/2026
81	D-CRLMC/23007/2026 CRLMC/ /	ANUP NAYAK MP	SAMBEET PATTANAYAK	1966/2026
82	D-CRLMC/23015/2026 CRLMC/ /	PRAKASH KUMAR SAHOO MP	AMIYA KUMAR MOHANTY A	1967/2026
83	D-CRLMC/22643/2026 CRLMC/ /	SANJAYA KESHARI MOHAPATRA MP	NIRANJAN PANDA	1968/2026
84	D-CRLMC/23021/2026 CRLMC/ /	ANWAR ALI KHAN MP	PRATIK NAYAK	1969/2026
85	D-CRLMC/23025/2026 CRLMC/ /	ALOK PATNAIK MP	ASHOK KUMAR DAS	1970/2026
86	D-CRLMC/23062/2026 CRLMC/ /	PRASANT SAHU @ PRASANT KUMAR SAHUPAN MP	PUNCHANAN PANIGRAHI	1971/2026
87	D-CRLMC/23083/2026 CRLMC/ /	SANDIP KUMAR ROY MP	RAMA CHANDRA JENA	1972/2026
88	D-CRLMC/20529/2026 CRLMC/2394/2026	NIHAR RANJAN MOHANTY MP	NIRANJAN LENKA	1973/2026
89	D-CRLMC/23127/2026	ACHYUTA SAHOO	TARA PRASAD MOHAPATRA	

	CRLMC/ /	MP		1974/2026
90	D-CRLMC/6143/2025	TUSHAR KANTA BARAL		
	CRLMC/1087/2025	MP		1975/2026
91	D-CRLMC/23145/2026	PRITAM PIYUSH PATI @ PRITAM PIYOUSHA SAHAWATI SOUMYA SAHU		
	CRLMC/ /	MP		1976/2026
92	D-CRLMC/23148/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA MISHRA		
	CRLMC/ /	MP		1977/2026
93	D-CRLMC/23152/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA MISHRA		
	CRLMC/ /	MP		1978/2026
94	D-CRLMC/23156/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA MISHRA		
	CRLMC/ /	MP		1979/2026
95	D-CRLMC/23155/2026	GAGAN BIHARI MAHAPATRA@GAGAN MOHAPATRA MISHRA		
	CRLMC/ /	MP		1980/2026
96	D-CRLMC/23164/2026	ROHIT MAHAKUD	SK. ZAFARULLA	
	CRLMC/ /	MP		1981/2026
97	D-CRLMC/23166/2026	TAHASIL DEEPA@TAHASIL DEEP	SK. ZAFARULLA	
	CRLMC/ /	MP		1982/2026
98	D-CRLMC/23179/2026	MAHESWAR BEHERA	SK. ZAFARULLA	
	CRLMC/ /	MP		1983/2026
99	D-WA/35182/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2469/2026
100	D-WA/35182/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2470/2026
101	D-WA/35192/2026	PRASANTA KUMAR MOHANTY	SACHIDANANDA SAHOO	
	WA/ /	MP		2471/2026
102	D-WA/35183/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2472/2026
103	D-WA/35183/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2473/2026
104	D-WA/35203/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2474/2026
105	D-WA/35203/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2475/2026
106	D-WA/35206/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2476/2026
107	D-WA/35206/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2477/2026
108	D-WA/1776/2023	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/1776/2023	MP		2478/2026
109	D-WP(C)/35138/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	
	WP(C)/ /	MP		14343/2026
110	D-WP(C)/35141/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	
	WP(C)/ /	MP		14344/2026
111	D-WP(C)/35143/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	
	WP(C)/ /	MP		14345/2026
112	D-WP(C)/6844/2018	MANORANJAN BISWAL	M/S.BABITA KUMARI PATTNAIK	
	WP(C)/6844/2018	MP		14346/2026
113	D-WP(C)/35145/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	
	WP(C)/ /	MP		14347/2026
114	D-WP(C)/35146/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	
	WP(C)/ /	MP		14348/2026
115	D-WP(C)/35150/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	
	WP(C)/ /	MP		14349/2026
116	D-WP(C)/35151/2026	MECON LTD., JHARKHAND	TANMAY MISHRA	
	WP(C)/ /	MP		14350/2026
117	D-WP(C)/53947/2025	ANUPOMA DALAI	KRUTIBASH MOHAPATRA	
	WP(C)/471/2026	MP		14351/2026
118	D-WP(C)/28251/2026	HERITAGE VISION EDUCATIONAL TRUST, BHUBANESWAR		
	WP(C)/19391/2026	MP		14352/2026
119	D-WP(C)/35154/2026	KONARK ENTERPRISES, JAJPUR	AMIYA KUMAR TARAI	
	WP(C)/ /	MP		14353/2026
120	D-WP(C)/31616/2026	MAMATA GIRI		
	WP(C)/22788/2026	MP		14354/2026

121	D-WP(C)/35155/2026 WP(C)/ /	KONARK ENTERPRISES, JAJPUR MP	AMIYA KUMAR TARAI	14355/2026
122	D-WP(C)/35157/2026 WP(C)/ /	KONARK ENTERPRISES, JAJPUR MP	AMIYA KUMAR TARAI	14356/2026
123	D-WP(C)/35160/2026 WP(C)/ /	DR.BABITA PATRO MP	PRASANT KUMAR KHUNTIA	14357/2026
124	D-WP(C)/35159/2026 WP(C)/ /	BANSIDHAR GOUDA MP	PRASANT KUMAR KHUNTIA	14358/2026
125	D-WP(C)/35161/2026 WP(C)/ /	DR.RABINDRA BEHERA MP	PRASANT KUMAR KHUNTIA	14359/2026
126	D-WP(C)/35162/2026 WP(C)/ /	KONARK ENTERPRISES, JAJPUR MP	AMIYA KUMAR TARAI	14360/2026
127	D-WP(C)/35163/2026 WP(C)/ /	DR.SEKANDORA SARADA MP	PRASANT KUMAR KHUNTIA	14361/2026
128	D-WP(C)/35164/2026 WP(C)/ /	KONARK ENTERPRISES, JAJPUR MP	AMIYA KUMAR TARAI	14362/2026
129	D-WP(C)/35158/2026 WP(C)/24164/2026	ANJANA SHARMA MP	ATUL TRIPATHY	14363/2026
130	D-WP(C)/35165/2026 WP(C)/ /	LAXMAN KAND MP	PRASANT KUMAR KHUNTIA	14364/2026
131	D-WP(C)/35167/2026 WP(C)/24265/2026	SANJAY KUMAR MOHAPATRA MP	KARUNAKAR GAYA	14365/2026
132	D-WP(C)/35169/2026 WP(C)/ /	M/S SAGAR CREATIVE ADS AND SOLUTIONS, MP	ANIL KUMAR CHARYA	14366/2026
133	D-WP(C)/35175/2026 WP(C)/ /	AJAY DURIA MP	TARUN PATNAIK	14367/2026
134	D-WP(C)/35185/2026 WP(C)/ /	NISCHINT MULTISERVICE PVT.LTD., BHUBANESWAR MP	BANESWAR RATH	14368/2026
135	D-WP(C)/35188/2026 WP(C)/ /	DAMAYANTI SARANGI MP	SUSANTA KUMAR TRIPATHY	14369/2026
136	D-WP(C)/32007/2026 WP(C)/22116/2026	SUJATA NAIK MP	NIRMAL CHANDRA MOHANTY	14370/2026
137	D-WP(C)/30280/2026 WP(C)/21082/2026	HIMANSU BHUSAN SAMANTARAY MP		14371/2026
138	D-WP(C)/30278/2026 WP(C)/21084/2026	MRUTYUNJAYA NANDA MP		14372/2026
139	D-WP(C)/29832/2026 WP(C)/21298/2026	SUSHANTA KUMAR KHANDAYATRAY MP		14373/2026
140	D-WP(C)/24339/2026 WP(C)/16783/2026	LOPAMUDRA ROUT MP	MD. GOLAM MADANI	14374/2026
141	D-WP(C)/15410/2026 WP(C)/ /	VILLAGERS OF ALIAPUT, PURI MP	HRUDANANDA MOHAPATRA	14375/2026
142	D-WP(C)/35194/2026 WP(C)/ /	ANSHUMAN MOHAPATRA MP	SUSMITA SMRUTIREKHA	14376/2026
143	D-WP(C)/35199/2026 WP(C)/ /	PRAVAT CHANDRA RATH MP	PRASANJIT PANI	14377/2026
144	D-WP(C)/35208/2026 WP(C)/ /	ODYSSEY LEISURE PVT.LTD., CUTTACK MP	UPENDRA KUMAR SAMAL	14378/2026
145	D-WP(C)/35209/2026 WP(C)/ /	SUSHAMA THAPA @ SUSAMA MP	AKSHAYA KUMAR SAHOO	14379/2026
146	D-WP(C)/19878/2026 WP(C)/13795/2026	M/S.KUSUMI SCS LTD., DHENKANAL MP		14380/2026
147	D-WP(C)/30073/2026 WP(C)/22062/2026	PRIYABRATA PATTANAYAK MP	AJAYA KUMAR MOHARANA	14381/2026
148	D-WP(C)/35219/2026 WP(C)/ /	KANHU CHARAN LENKA MP	AJAYA KUMAR MOHARANA	14382/2026
149	D-WP(C)/35221/2026 WP(C)/ /	SABITRI PRADHAN MP	SUBHRANSHU DASH	14383/2026
150	D-WP(C)/35223/2026 WP(C)/ /	NIHAR RANJAN DAS MP	SOUBHAGYA KUMAR RATH	14384/2026
151	D-WP(C)/1163/2024 WP(C)/533/2024	M/S JAGDAMBA POLYMERS PVT. LTD., BALASORE MP	ANAND PRASAD KAR	14385/2026
152	D-WP(C)/35227/2026	BHARAT BHUSAN MOHANTY	SOUBHAGYA KUMAR RATH	

	WP(C)/ /	MP		14386/2026
153	D-WP(C)/32847/2026	M/S.JAGDAMBA POLYMERS LTD., BALESHWAR	GORI MOHAN RATH	
	WP(C)/24061/2026	MP		14387/2026
154	D-WP(C)/35230/2026	BIDYADHAR SAHOO	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		14388/2026
155	D-WP(C)/35232/2026	BIBHUTI PRASAD PRUSTY	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		14389/2026
156	D-WP(C)/29531/2026	KALANDI CHARAN BEHERA	BIKRAM CHANDRA GHADEI	
	WP(C)/21336/2026	MP		14390/2026
157	D-WP(C)/7812/2020	BIRENDRA PRASAD SHAW	MANOJA KUMAR KHUNTIA	
	WP(C)/7812/2020	MP		14391/2026
158	D-WP(C)/37812/2025	NILAM KUMAR SWAIN	SIDDHANT SARANGI	
	WP(C)/26013/2025	MP		14392/2026
159	D-WP(C)/35213/2026	M/S SVS MOOKAMBIKA CONSTRUCTION PRIVATE LTD.	ABHIRAM CHANDRA NAYAK	
	WP(C)/ /	MP		14393/2026
160	D-WP(C)/35234/2026	SUNA RAM SABAT	ANUP KUMAR MOHAPATRA	
	WP(C)/ /	MP		14394/2026
161	D-WP(C)/35236/2026	PURNA CHANDRA JENA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		14395/2026
162	D-WP(C)/35235/2026	RUDRA PRASAD PANIGRAHI	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		14396/2026
163	D-WP(C)/35239/2026	M/S MAX TECH EQUIPMENTS AND CONSULTANTS	ANANT BHALLA DARMANANESWAR	
	WP(C)/ /	MP		14397/2026
164	D-WP(C)/35242/2026	ARUN KUMAR GIRI	ANJAN PATNAIK	
	WP(C)/ /	MP		14398/2026
165	D-WP(C)/35247/2026	M/S.ROUTRAY SURGICALS AND PHARMACEUTICALS	DEBIPRABHAT	
	WP(C)/ /	MP		14399/2026
166	D-WP(C)/35261/2026	BALIKERA PACHHIPAL SERVICE COOPERATIVE SOCIETY LTD., PURI	RAJENDRA SAHOO	
	WP(C)/ /	MP		14400/2026
167	D-WP(C)/35263/2026	PHULAMATI HIMARIKA	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		14401/2026
168	D-WP(C)/11969/2026	KELU CHARAN MALLICK	SRIKANTA MAHUNTA	
	WP(C)/10746/2026	MP		14402/2026
169	D-WP(C)/35250/2026	RASMITA NAYAK	CHANDIPRASAD SAHANI	
	WP(C)/ /	MP		14403/2026
170	D-WP(C)/35274/2026	BIGYAN DUAN	SRITAM KUMAR NAYAK	
	WP(C)/ /	MP		14404/2026
171	D-WP(C)/35282/2026	SMITA PRAMANIK	KARUNAKAR RATH	
	WP(C)/ /	MP		14405/2026
172	D-WP(C)/35290/2026	KABI NAIK	SIDHESWAR MALLIK	
	WP(C)/ /	MP		14406/2026
173	D-WP(C)/35295/2026	SANATAN MALLIK	SIDHESWAR MALLIK	
	WP(C)/ /	MP		14407/2026
174	D-WP(C)/23000/2025	DEEPAK KUMAR PRADHAN	SOUBHAGYA SWAIN	
	WP(C)/15916/2025	MP		14408/2026
175	D-WP(C)/35303/2026	KHETRAJPUR MERCHANT ASSOCIATION, MALABERHATHI	MANAB KUMAR	
	WP(C)/ /	MP		14409/2026
176	D-WP(C)/35310/2026	TRINATH MALI	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		14410/2026
177	D-WP(C)/35314/2026	MALLIKA MITRA	SANGRAMJIT PANDA	
	WP(C)/ /	MP		14411/2026
178	D-WP(C)/27194/2024	AKSHAYA KUMAR NAYAK	ABHIRAM SWAIN	
	WP(C)/15774/2024	MP		14412/2026
179	D-WP(C)/27662/2022	JANHABI DAS @ PRUSTY	ABHIRAM SWAIN	
	WP(C)/27662/2022	MP		14413/2026
180	D-WP(C)/35317/2026	DEEPAK KUMAR MODA	MITALEE JESTHI	
	WP(C)/ /	MP		14414/2026
181	D-WP(C)/35319/2026	JITU TANTI	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		14415/2026
182	D-WP(C)/35326/2026	M/S. PRADEEP KUMAR PRADHAN, MALKAPUR	ANURAG LAYA MOHAPATRA	
	WP(C)/ /	MP		14416/2026
183	D-WP(C)/12817/2026	SANTOSH BEHERA	RAJA KISHORE SAHOO	
	WP(C)/10012/2026	MP		14417/2026

184	D-WP(C)/35336/2026 WP(C)/ /	RANJAN SAMASI MP	TUSAR KUMAR MISHRA	14418/2026
185	D-WP(C)/35337/2026 WP(C)/ /	PRAVANJAN DASH MP	SUSANTA KUMAR JETHY	14419/2026
186	D-WP(C)/11821/2025 WP(C)/8513/2025	DILLIP KUMAR MISHRA MP	BUDHADEV ROUTRAY	14420/2026
187	D-WP(C)/50295/2025 WP(C)/37193/2025	SREI EQUIPMENT FINANCE LTD, TOPSIA ROAD, KOLKATA MP		14421/2026
188	D-WP(C)/35353/2026 WP(C)/ /	RANJIT ACHARYA MP	BAIDHAR SAHOO	14422/2026
189	D-WP(C)/35363/2026 WP(C)/ /	HAREKRUSHNA SAHOO MP	SOURAV DAS	14423/2026
190	D-WP(C)/35364/2026 WP(C)/ /	NIROJ KUMAR PATRA MP	BAIDHAR SAHOO	14424/2026
191	D-WP(C)/35347/2026 WP(C)/ /	RAJESH KUMAR SATHUA MP	PRABODHA CHANDRA NAYAK	14425/2026
192	D-WP(C)/35377/2026 WP(C)/ /	DILLIP KUMAR BEHERA MP	JAJATI KESHARI KHUNTIA	14426/2026
193	D-WP(C)/28758/2023 WP(C)/28758/2023	SURYANARAYAN SINGHBABU MP	SAMEER KUMAR DAS	14427/2026
194	D-WP(C)/30647/2026 WP(C)/21285/2026	TUSHARKANTI DUTTA MP		14428/2026
195	D-WP(C)/35385/2026 WP(C)/ /	DEBENDRA NAYAK MP	BHABANI SANKAR DAS	14429/2026
196	D-WP(C)/35386/2026 WP(C)/ /	KAILASH CHANDRA BRAMHA MP	BAIDHAR SAHOO	14430/2026
197	D-WP(C)/35352/2026 WP(C)/ /	JITENDARA PATRA MP	SATYA RANJAN ACHARYA	14431/2026
198	D-WP(C)/49464/2025 WP(C)/34471/2025	DR.BIRA KISHORE DASH MP		14432/2026
199	D-WP(C)/35393/2026 WP(C)/ /	SHREE K.THIRUMOLAR MP	SAIBRATA RATH	14433/2026
200	D-WP(C)/35394/2026 WP(C)/ /	RAKESH KUMAR MOHANTY MP	JAGAJIBAN PRADHAN	14434/2026
201	D-WP(C)/35400/2026 WP(C)/ /	UMESH CHANDRA ROUTRAY MP	SAIBRATA RATH	14435/2026
202	D-WP(C)/35402/2026 WP(C)/ /	M/S DURGA PRASANNA DAS MP	BISWA CHANDAN MOHANTY	14436/2026
203	D-WP(C)/35405/2026 WP(C)/ /	RAJKISHORE PANDA MP	SAIBRATA RATH	14437/2026
204	D-WP(C)/35355/2026 WP(C)/ /	RAJESH KUMAR SATHUA MP	PRABODHA CHANDRA NAYAK	14438/2026
205	D-WP(C)/35408/2026 WP(C)/ /	BIJAYA KUMAR BISWAL MP	SAIBRATA RATH	14439/2026
206	D-WP(C)/35409/2026 WP(C)/ /	MOHAMMAD JUNAID MP	AMITABH MISHRA	14440/2026
207	D-WP(C)/35358/2026 WP(C)/ /	RAJESH KUMAR SATHUA MP	PRABODHA CHANDRA NAYAK	14441/2026
208	D-WP(C)/35412/2026 WP(C)/ /	SUDHANSHU SEKHAR MOHANTY MP	BHAWANI SANKAR PANIGRAHI	14442/2026
209	D-WP(C)/35359/2026 WP(C)/ /	RAJESH KUMAR SATHUA MP	PRABODHA CHANDRA NAYAK	14443/2026
210	D-WP(C)/35415/2026 WP(C)/ /	SANTOSH KUMAR CHATTERJEE MP	SOUBHAGYA SUNDAR DAS	14444/2026